

**GOVERNMENT OF INDIA
MINISTRY OF FINANCE
DEPARTMENT OF EXPENDITURE
LOK SABHA
UNSTARRED QUESTION NO.2170**

TO BE ANSWERED ON FRIDAY, MAY 6, 2016/VAISAKHA 16, 1938 (SAKA)

Assistance to Andhra Pradesh

2170. SHRI MUTHAMSETTI SRINIVASA RAO (AVANTHI):

Will the Minister of FINANCE be pleased to state:

(a) the funds released for the State of Andhra Pradesh as per the provisions contained in the Andhra Pradesh Reorganisation Act, 2014 in terms of financing revenue deficit, construction of Polavaram river project including of construction of new capital city at Amaravathi for the period 2014-15 and 2015-16; and

(b) the details of assistance extended to the State so far under the plan and non-plan heads sector-wise and expenditure-wise?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF FINANCE

SHRI JAYANT SINHA

(a) Head-wise details of the funds released to the State of Andhra Pradesh under various provisions of Andhra Pradesh Re-organisation Act, 2014 for the period 2014-15 and 2015-16 are as under:

(Rs. in crore)

Heads	2014-15	2015-16	Total
Resource gap	2303.00	500.00	2803.00
Development grant for 7 backward districts of the State covering Rayalaseema and North Coastal Region	350.00	350.00	700.00
Assistance for Capital City for Development of essential infrastructure etc.	1500.00	550.00	2050.00
Polavaram National Project on Irrigation	250.00	600.00	850.00
Total	4403.00	2000.00	6403.00

(b) Scheme-wise/head-wise details of financial assistance given to the State of Andhra Pradesh under the plan and non-plan heads including devolution of share in Central Taxes are as under:

(Rs. in crore)

Year	Share in Central Taxes	Grants to Non-Plan Schemes*	Grants to State Plan Schemes	Total
2014-15 (Revised Estimates)	13692.42	8517.78	11313.00	33523.20
2015-16 (Revised Estimates)	21893.79	9222.26	8500.00	39616.05
Total	35586.21	17740.04	19813.00	73139.25

*: Including Finance Commission Grants

Source: Union Budget Documents and State Budget Documents.
